

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 15.01.2024

COURT OF REGISTRAR
(VIRTUAL MODE)

11:30 A.M.

Click here to join VC:

<https://nclatvc.webex.com/meet/registrar-court>

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

| S. No. | Case No. | Name of the parties | Counsel for Appellants |
|---------------|---|---|-------------------------------|
| 1. | I.A. No. 272 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024 | Capric Contracts Pvt. Ltd. Vs. Gnex Realtech Pvt. Ltd. | Ketan Madan |
| 2. | I.A. No. 280 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024 | Umesh Kumar Vs. Narendra Kumar Sharma, IRP, Indirapuram Habitat Centre Pvt. Ltd. | Nattasha Garg |
| 3. | I.A. No. 281 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024 | Neuvera Wellness Ventures Pvt. Ltd. Vs. Scitec Ipari es Kereskedelmi Kft. | Kanishk Ahuja |

Copy to: -

- 1. Notice Board**
- 2. Website: wwaw.nclat.nic.in**

By order
-sd/-
Assistant Registrar